

12.42 hrs.

PAPERS LAID ON THE TABLE

PREVENTION OF FOOD ADULTERATION  
(2ND AMDT). RULES & MYSORE MUNICIPALITIES  
(RECRUITMENT OF OFFICERS  
AND SERVANTS) RULES

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND FAMILY  
PLANNING (SHRI D. P. CHATTOPADHYAYA): I beg to lay on the Table—

- (1) A copy of the Prevention of Food Adulteration (Second Amendment) Rules, 1971 (Hindi and English Versions) published in Notification No. G. S. R. 992 in Gazette of India dated the 3rd July 1971 under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [*Placed in Library. See No. LT-824/71*]
- (2) A copy of the Mysore Municipalities (Recruitment of Officers and Servants) Rules, 1971, published in Notification No. G. S. R. 102 in Mysore Gazette dated the 15th April, 1971, under sub-section (6) of section 323 of the Mysore Municipalities Act, 1964 read with clause (c) (iv) of the Proclamation dated the 27th March, 1971, issued by the President in relation to the State of Mysore. [*Placed in Library. See No. LT-825/71*]

REPORT OF THE COMPTROLLER AND  
AUDITOR GENERAL OF INDIA

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI K. R.  
GANESH): I beg to lay on the

Table a copy of the Report of the Comptroller and Auditor General of India for the year 1969-70 Central Government (Commercial), under article 151 (1) of the Constitution—

Part I. Introduction.

Part II. Appraisal of the working of the Mogul Line Limited.

Part III. Appraisal of the working of the National Projects Construction Corporation Limited.

Part IV. Appraisal of the working of the National Newsprint and Paper Mill Limited. [*Placed in Library. See No. LT-827/71*]

STATEMENT RE. IMPORT OF PIPES FROM  
CZECHOSLOVAKIA

THE MINISTER OF PETROLEUM  
AND CHEMICALS (SHRI P.C. SETHI): I beg to lay on the Table a Statement correcting certain information regarding import of Pipes from Czechoslovakia given to the House on the 17th June, 1971 while answering questions on Calling Attention matter. [*Placed in Library. See No. LT-826/71*]

COFFEE BOARD SERVANTS (CONDUCT)  
AMDT. RULES AND CARDAMOM  
BOARD SERVICE RULES

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE  
(SHRI A. C. GEORGE): I beg to lay on the Table:-

- (1) A copy of the Coffee Board Servants (Conduct) Amendment Rules, 1971 (Hindi and English Versions) published in Notification No. G. S.